

12.19 hrs.

Title: Regarding passing of the Foreign Aircraft (Exemption from Taxes and Duties on Fuel and Lubricants) Bill, 2002 by the Rajya Sabha at its sitting on 8.5.2002.

SECRETARY GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Foreign Aircraft (Exemption from Taxes and Duties on Fuel and Lubricants) Bill, 2002 which was passed by the Lok Sabha at its sitting held on the 8th May, 2002 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
